

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT, PATIALA HOUSE COURTS : NEW DELHI

Ref No. 7595-7637/VWDC/NDD/Empanelment/2023

Dated, New Delhi the : 03/08/2023

NOTICE

Applications are invited from advocates for empanelment as support person/facilitator (**AS PER GUIDELINES FOR RECORDING OF EVIDENCE OF VULNERABLE WITNESS IN CRIMINAL MATTERS**) for Vulnerable Witness Deposition Complex in the Patiala House Court Complex, as per requirement mentioned below :

Sr. No.	District Court Complex	District	Number of Support Persons required	Total
1.	Patiala House Court	New Delhi	Male - 4 Female - 4	8

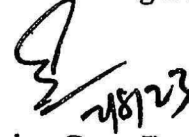
The empanelment will be done by the Committee headed by Ld. Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi after interview.

INSTRUCTIONS :-

1. Application should be submitted on prescribed application form available at Vulnerable Witness Deposition Complex, Patiala House Court/Office of the Ld. Principal District & Sessions Judge, New Delhi District. (Same can be downloaded from official website i.e. <https://districts.ecourts.gov.in/newdelhi>).
2. The applicant should have minimum three years standing at the Bar.
3. The applicant shall submit the application in the Receipt & Issue Branch, New Delhi District, Patiala House Court Complex on all working days within the prescribed last date.
4. The Panel of advocates shall be prepared for New Delhi District.
5. The remuneration shall be paid as per recommendation of the "*The committee to monitor proper implementation of several guidelines laid down by the Supreme Court as well as High Court of Delhi for dealing with the matter pertaining to sexual offences and child witnesses*" of Hon'ble High Court of Delhi.
6. No application received beyond **25.08.2023** will be accepted.


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The application should be submitted in the Receipt & Issue Branch, New Delhi District, Patiala House Courts Complex during office hours from 7th August, 2023 to 25th August, 2023.



(Sanjay Garg-I)

Principal District & Sessions Judge
New Delhi District, PHC, New Delhi

Ref No. 7595-7637 /VWDC/NDD/Empanelment/2023

Dated, New Delhi the : 03/8/2023

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge, (HQs.), West, South, South-East, North, North-West, East, North-East, Shahdara, South-West, Rouse Avenue, Delhi/New Delhi.
2. The Officer In-charge/Chairperson of Website Committee, Delhi District Courts, Delhi with the request to upload this Advertisement Notice & Application Form on all websites of Delhi District Courts, Delhi.
3. The Officer In-charge/Chairperson of Vulnerable Witnesses Deposition Complex of all the District Court Complex of Delhi.
4. The President of the Delhi Bar Association of all the District Court Complexes, Delhi with request to display the same on their Notice Boards and further circulate the same with the members of the Bar.
5. PS to the undersigned.
6. Branch Incharge, Caretaking Branch, New Delhi Disitric for affixing the Notice on all the Notice Boards of Patiala House Courts Complex.



(Sanjay Garg-I)

Principal District & Sessions Judge
New Delhi District, PHC, New Delhi

**FORMAT OF APPLICATION FOR EMPANELMENT AS SUPPORT
PERSON/FACILITATOR**

(Application should be filled in CAPITAL LETTERS only)
(No column should be left blank else the application would be rejected)

Application No. _____
(for Office Use)

Affix
Recent Passport Size
Photograph Duly
Signed by the
Applicant

**APPLICATION FOR EMPANELMENT AS SUPPORT PERSON/FACILITATOR FOR
PANEL OF NEW DELHI DISTRICT, PATIALA HOUSE COURTS, NEW DELHI.**

1. Applicant's Name : _____
2. Father's/Husband's Name : _____
3. Date of Birth : _____
(In Words): _____
4. Age (as on 25.08.2023) : _____
5. Gender : _____
6. Residential Address : _____
: _____
: _____
- Chamber/Office Address : _____
: _____
- E-mail ID : _____
7. Mobile Number : _____

8. Date of Enrollment as an Advocate : _____

9. Enrollment No. : _____

(Attach a self-attested copy of enrollment certificate)

10. Practice Experience (Duration of actual practice at the Bar) : _____

11. Whether any disciplinary case/complaint was against the applicant with any Bar Council ?
(YES/NO)

IF YES please provide details _____

12. List of the documents to be attached with the application form:-

- * Self Attested copy of Degree of Law.
- * Self Attested copy of Certificate of Enrollment issued by the State Bar Council under the Advocates Act, 1961.
- * Self Attested copy of Experience Certificate issued by the Bar Association.

(Signature of the Applicant)

DECLARATION

I hereby declare that all the statement made in this application are true, complete and correct to the best of my knowledge and belief. In the event of any information being found false/incorrect at any stage, my candidature is liable to be cancelled. I have read and understood the instructions and terms and conditions of the empanelment and agree to abide by those. I declare that I fulfill the eligibility conditions for the category to which I am seeking empanelment. I have not submitted any other application for empanelment, besides the present case.

Place : _____

Date : _____

(Signature of the Applicant)